

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 45/14	IA 4/17 along with CA 1/15 in TP 63/16	Hearing	397/ 398	Catherine Cairey Remo nnay Vs. M/s. Bhafra Spirits Pvt. Ltd. & 2 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. B. RAJESWARARAM
9481904629

R 1 to R 3

2. P. B. APPIAH
9845015216

R - 1 to 3

Petitioner

② NANDH PATEL

Counsel for petitioner is present. IA 04/17 is taken up today. Heard the counsel for petitioner in IA No.04/2017. Heard the counsel for respondents in part.

For continuation, list it on 17.10.2017.

MEMBER (J)

MEMBER (T)